

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT S. J. GHARAT  
COURT 33 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 01-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>JUDGMENT</u></b>				
1	POCSO SPL CASE	100416/2014	The State R.A.K.Marg P.S Vs Nitin Shantaram Bole	
2	POCSO SPL CASE	100287/2015	The State of Worli Police Station Vs Ganesh Hanumant Kadam	
<b><u>HEARING</u></b>				
3	REMAND APPL POCSO	100376/2020	STATE GOVERNMENT - Pant Nagar Police Station Vs Ram Raju Petekar	SPP
<b><u>EVIDENCE PART HEARD</u></b>				
4	POCSO SPL CASE	100605/2017	The State of Shivaji Nagar Police Station Vs Chandrabhan Baliram Jaiswal	Adv.Jainesh Mishra
<b>( Main Matter REMAND APPL POCSO/0100953/2017)</b>				
<b><u>EVIDENCE</u></b>				
5	POCSO SPL CASE	100083/2016	Nehru Nagar Police Station Vs Lakhan @ Lakhya Manohar Shinde	
6	POCSO SPL CASE	100274/2017	V.P. ROAD POLICE STATION Vs SANJAY RAMESHCHANDRA CHAURSIYA AND ORS.02	
7	POCSO SPL CASE	100179/2018	The State of Mankhurd Police Station Vs Abdul Hamid Wakil Ahmad Khan	
<b>( Main Matter REMAND APPL POCSO/0100030/2018)</b>				
8	POCSO SPL CASE	100222/2018	The State of Vakola Police Station Vs Raja Ramwal Sahani	
<b>( Main Matter REMAND APPL POCSO/0100162/2018)</b>				
9	POCSO SPL CASE	100069/2019	The State of RCF Police Station Vs Rajesh @ Bablu Bhagwandas Saroj	PP
<b><u>COMPLIANCE</u></b>				

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10	POCSO SPL CASE	100412/2017	The State Shivaji Nagar Police Station Vs Ahmed Razza Md. Murtaza Ansari @ Kamil	
11	POCSO SPL CASE	100083/2018	The State of Kurla Police Station Vs Shibu Ibrahim Khan	
<b>( Main Matter REMAND APPL POCSO/0101148/2017)</b>				
12	POCSO SPL CASE	100307/2018	STATE GOVERNMENT Ghatkopakar Police Station Vs Fulchand Ramswarup Chaurasiya	
13	POCSO SPL CASE	1000401/2018	Dadar Police Station Vs Fhulbabukumar Dharmendara Yadav	PP
14	POCSO SPL CASE	100042/2019	The State of Ghatkoper Police Station Vs Hetal Kumar Hasmukhlal Modi	PP
15	POCSO SPL CASE	100102/2019	The State of Shivaji Nagar Police Station Vs Mohd. Mikail Mohd. Jabbar Ansari	PP
16	POCSO SPL CASE	100274/2019	The State of Maharashtra - Kherwadi P.Stn. Vs Farin Shaikh @ Ballo Abdul Majid Shaikh and Ors.05	PP
17	POCSO SPL CASE	100441/2019	The State of Maharashtra - Nehru Nagar Police Station Vs Siraj @ Murgi Jafar Khan	PP
<b><u>APPEARANCE</u></b>				
18	REMAND APPL POCSO	100426/2019	The State- Santacruz Police Station Vs Ayub Ismail Shaikh	
19	REMAND APPL POCSO	100433/2019	The State- Chembur Police Station Vs Danyu Joyti Kamble	

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20	REMAND APPL POCSO	100445/2019	The State- Santa Cruz Police Station Vs Jaysingh Harisingh Rajput and other	
21	REMAND APPL POCSO	100867/2019	The State- Malabar Hill Police Station Vs Hareram Bhushan Ray	
22	REMAND APPL POCSO	100900/2019	The State- Mahim Police Station Vs Manigandan Mariappan Arundadiyar @ Mani	
23	POCSO M A	100588/2020	The State- Bhandup Police Station- Posco Spl C. No 392/2020 Vs Rizwan @ Saibaj Ahemad Amir Hussen Sayyad	SPP
<b>( Main Matter REMAND APPL POCSO/0100041/2020)</b>				
24	REMAND APPL POCSO	100406/2020	STATE GOVERNMENT RAK P.Stn Vs Abrar Ali Rehmat Ali Khan	
25	REMAND APPL POCSO	100407/2020	STATE GOVERNMENT RCF P.Stn Vs Nikolas Kayjitan Danis	